## HALF-AN-HOUR DISCUSSION-

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points arising out of answer to starred question no. 22 given in the Rajya Sabha on 30th July 1991 regarding subsidy on food and fertilizers

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Mr. Vice-Chairman, Sir, there is a proverb in Telgu which says that one Professor like Dr. Manmohan Singh wanted to make a bride and ultimately the bride turned out to be a monkey.

# "Pellikuihur inicheyyaboth ekothi ayyindi

Like that, the-whole fertilizer problem is mishandled. And knowing not well about the ground reality, they made so many mistakes. And, Sir, with 40 per cent hike on the fertilizer price, nowhere else, never in the history of independent India, no Budget has imposed such a heavy burden on a single sector. Sir, with 40 per cent hike, I calculated that the burden on the farmer is to the tune of Rs. 3,000 crores. And Dr. Manmohan Singh announced in the other House that it has been reduced to 30 per cent. Sir, time and again, Dr. Manmohan Singh was mentioning that for the last ten years, no increase has been there on fertilizers and this and that. It is bosh; and it is rubbish. Sir, soon after Mrs. Indira Gandhi came to power, on 8th June, 1980, the fertilizer price was enhanced by 50 per cent. Sir, I am quoting the figures of June, 1980 and as on today. The price of urea during June, 1980 was Rs. 1450 per metric tonne. With 30 per cent hike now, leave alone 40 per cent, do you know, Sir, the cost of urea is Rs. 3,062 M.T. The price of urea of potash at that time was Rs. 805. It is enhanced now to Rs. 1700. The price of DAP at that time was Rs. 2200 and it

has increased to Rs. 4,780. The price of NPK was increased from Rs. 1800 to Rs. 3,850. Ammonium phosphate was increased from Rs. 1400 to Rs. 3,000. Ammonium nitrate/phosphate was increased from Rs. 1600 to Rs. 3350. The price of ammonium phosphate/sulphate was Rs. 1400. And it has increased to Rs. 3,000. The price of urea ammonium phosphate increased from Rs. 1900 to Rs. 4,000. Likewise, the fertilizer price, when compared to 1980, even with 30 per cent hike, went up by more than 100 per cent. And, Sir, the Finance Minister was wise enough to divide the farming community into small farmers, marginal farmers, kulaks, landlords, this and that. Sir, in the Northern India, people like Dr. Manmohan Singh from urban areas used to prepare a sweet by name Burfi. They cannot eat the entire Burfi at a time. So, they will cut the entire sweet into pieces, both horizontally and vertically. At one time, they will eat away the kulak. Next, they will eat away the landlord. And the next step is that they will eat away the small farmer and finally the marginal farmer. And they will finish the entire rural community for the sake of the urban people.

Sir, the affair of fertilizer prices is going contrary to the norms. Sir, with the land ceiling in this country, I do not see any reason to divide the framers into several compartments.

In this connection, Sir, I am quoting THE ECONOMIST of London which has published a survey this year on 4th May. I quote:

"India's policies of industrial protection discriminate powerfully against agriculture. They raise the domestic price fo manufactured goods relative to the price of farm outpu

[Dr. Yelamanchili Sivcji] and thereby reduce the purchasing power of farmers' incomes. .Authoritative estimates of the foreign exchange cost of this discrimination range as high as \$ 3 billion a year and more."

## (Time Bell rings)

They have calculated the price of fertilizers in various countries in proportion to that of paddy. And it is astonishing to note that the Indian farmer is paying more than five times of his counterpart in Japan to purchase the same quantity of fertilizers, and compared to neighbouring countries like Pakistan and Bangladesh our farmers are compelled to pay at least 2-1/2 to 3 times to get the same quantity of fertilizers even with the so called subsidy.

SHRI N.K.P. SALVE (Maharashtra): Does the Government subsidise there?

DR. YELAMANCHILI SIVAJI: I do not know. It is for the Minister to reply.

Sir, the so called subsidy on fertilizers is working against the interests of farmers. If at all there is any subsidy, this subsidy is intended to, safeguard the inefficiency of the fertilizers industry in this country, to safeguard the high taxation on fertilizers, on naphta, on crude, on high freight rates of raiiways, on high charges of electricity, and not the interests of farmers. (The Bell rings).

Sir, we know that in the Fertilizers Department there is a coordination Committee. In that Committee, headed by the3 Joint Secretary in the Ministry of Agriculture with three other secretaries of various Ministers and two representatives of fertiliser industry.. (Time Bell rings). They will fix up the price every six months. They are

forced to escalate the price of fertilizers. .. (Time Bell rings)

THE VICE-CHAIRMAN (SHRI SUKOMAL SEN): Dr. Sivaji, please conclude. There are other speakes.

## DR. YELAMANCHILI SIVAJI:

Sir, there is a collusion between the industry and the Government. They escalate the cost of production, and, Sir,...

VICE-CHAIRMAN THE (SHRI SUKOMAL SEN: It is half-an-hour discussion. Time is half-an-hour.

## DR. YELAMANCHILI SIVAJI:

The police resorted to firing and several people died in Andhra Pradesh also. Jakhar Saheb knows about it.

Sir, the Government in their wisdom reduced the price. Is it warranted to kill people by firing? What happened. Sir, is that the fertilizer industry is asked to fix up its own price, and on its own price the Government is subsidizing to the tune of 12 per cent. Is there any industry in the entire world, leave alone this country, subsidizing on the cost of production on their own figure, of 12 per cent? Ars you subsidizing your public sector industry by 12 per cent? So, Sir, the entire subsidy is not intuded for the welfare of the farmer; it is intended to safeguard the inefficiency of the fertilizer industry in this country.

VICE-CHAIRMAN SUKOMAL SEN): Have you concluded?

DR. YELAMANCHILI SIVAJI: Not yet, Sir.

Sir, the hon. Minister has stated that every care has been raken in connection with the minimum support price. He has also mentioned that the rate of fertilizer is going to be enhanced. He is going to enhance

the rate of paddy by Rs. 7 per quintal and in case of wheat by Rs. 8 per quintal. By computing all these figures. I find that it amounts to about Rs. 208 crores. On ths one hand, you are penalising the far mers to the tuna of Rs. 3000 crores and for that you have reduced it by 10 per cent. And for the small farmers .. (Interruptions).

THE VICE-CHAIRMAN (SHRI SUKOMAL SEN): Dr. Sivaji, I am callng another speaker. Please conclude.

### DR. YELAMANCHILI SIVAJI:

So, Sir, as far as figures for the small farmers and big farmers are concerned, I am warning the Government that this is giving scope for so much of malpractice and corruption in the Revenue Department. By taking Rs. 10 or Rs. 5 they can issue a certificate to farmers whether they are small farmers or marginal This Government farmers. cannot compensate it and it may give rise to so much of malpractice and law and order situation will break through out the country. I am very much confident that this Government may be washed away with the tears of the farming community. Sir, I would like to see that the enhanced price of fertilizers is reduced, without any reservation, lock, stock and berrsl; otherwise the farming community will see that th; present Government is ousted from power.

श्री सुरेन्द्र सिंह ठाकुर (मध्य प्रदेश) ग्रादरणीय उपसभाध्यक्ष महोदय, मैं ग्रापका धन्यवाद करता हूं कि भ्रापने बहुत महत्वपूर्ण विषय पर, जो मैंने चेयरमन साहब से निवेदन किया था हाफ एन ग्रावर डिस्कशन के माध्यम से चर्चा का, वह उन्होंने स्वीकार किया और ग्रव मुझे **भपनी** बात कहने का मौका दिया।

महोदय, हम सब इस बात को स्वीकार करते हैं कि कृषि उद्योग एक बाटे का उद्योग है। इसमें इसकी प्रत्येक युनिट बाटे में चलती है। उसके बाटे

को कम करने के लिए, स**मा**न्त करने के लिए समय-समय पर विभिन्न प्रयत्न किए गए हैं और इसी सदर्भ में एक प्रयत्न सरकार का है कि खाद, जो फटिलाइजर है, उस पर सबसिडी प्रवान की जाए । माननीय फायर्नेस मिनिस्टर जी ने जो कदम उठाया है सबसिड़ी छोटे और मध्यम-वर्गीय किसानों के लिए हण्डेड परसेंट लाग रखने की ग्रीर जो बर्ड किसानों को इसकी 40 परसेंट कीमत बढ़ी थी उसको 30 परसेंट कर दिया है, उसका मैं स्वागत कर, ह ग्रीर उनका धन्यवाद करता है।

उपसभाध्यक्ष (श्री सकोमल सेन) : म्राप जरा शार्टकी जिए।

**श्री सुरेन्द्र सिंह ठाकुर:** मान्यवर, मैं बहुत कम समय लगा। दो-तीन पाइट हैं, जो मैं श्रापक माध्यम से सदन के सामने रखना चाहता है। यह जो कदम उठाए गए हैं, निश्चित रूप से इनको व्यावहारिक रूप में लाने में कठिनाई ग्राएगी । छोटे ग्रीर मध्य**मवर्गी**य जो किसान हैं, चंकि ग्रामतीर पर किसान अशिक्षित होता है तो उसको ऐसी सुविधा की जानकारी होगी या नहीं होगी, यह भी एक शंकापूर्ण बात रहेगी। कृषि मंत्री जी यहां बैंटे हैं। जब इनको श्रादरणीय बलराम जी जाखड़ को कृषि-मंत्रालय दिया गया था तो इस देश के किसानों ने एक ख़शी मनाई थी ग्रीर वे इनसे. इनके कार्यकाल में बहुत सी उम्मीदें लगाए बीटे हैं। हालांकि यह जो सर्वासिह कम करने की बात है, इनके ही कार्यकाल पें या रही है, मैं समझत। हं कि इनहीं प्रयासों से ही यह सबसिंहि जारी रखी गई है छोटे भीर मध्यम-वर्गीय किसानों के लिए। मेरी ग्जारिश है कि इस प्री प्रक्रिया पर बहुत ध्यान देने की स्नावन्यकता है, बरना यह जो छट दी है छोटे और मध्यमवर्गीय किसानो को, उसका फल्यदा जो बिजनेसमैन है वह लेगा और उनके ग्रशिक्षित होने का, ग्रनपढ़ होने का श्रीर उनको जानकारी न होने का लाभ भी यह जो मिडिलमैन रहेगा, वह लेगा।

श्री सरेद्र सिंह टाक्रो इसलिये आवश्यक होगा कि इस पूरी प्रक्रिया को ज्यापारिक रूप में लाने के लिये कुछ ऐसे प्रबंध किये जायें िससे कि उनके साथ ठगी नहीं हो सके। वैशे तो इस देश में जबसे लैंड सीलिंग गुरू हुई है कोई भी िसान बड़ा नहीं रह गया है जिसे बाजवल सो कोल्ड लैंड लार्ड नहते हैं, कोई बचा नहीं है। मेरी गुजारिश होगी कि जो लिमिट है छोटे ग्रीप मध्यम विसानों की, उस लिसिट के बारे में भी सरकार विचार वरे क्योंकि मैं मध्य प्रदेश के बारे में जानका हं ग्रीर वहां छोटे किसानों की ढाई एउड की लिसिट है और मध्यम वर्गीय विसानों की पांच एकड़ की लिभिट है। इसको अगर बढाया जाय, जो विः आवश्यक है, तो कृषक वर्ग को फायदा होग ग्रीर इससे जो महत्वपूर्ण पहल् जुड़ा हुआ है - खाद्यान उन्त्यादन का, उससे हमको ग्रीर पूरे देश को सहयोग मिलेगा क्योंि खाद की कीमत बढ़ने से उसको खरीदने में विसान शक्षम रहेगा ग्रौर जब वह खरीद नहीं पायेगा तो खाद्या न के उत्पादन पर इसका समार पडेगा। इसलिये आवश्यक है कि 100 परसेंट सबसिडी की छट जिन लोगों को दी गई है, उनकी सीमा में कुछ परिवर्तन किया जाय ग्रीर उनकी सीमा को कुछ बढाया जाये।

मान्यवर, पिछली सरकार ने लोन माफ करने के लभावने ग्रीर ढकोसले वायदे से इस देश के जिसानों के साथ बड़ा क्र मजाक हुन्ना है ग्रीर उन्होंने करीब 10 प्रतिशत किसानों हा दर्जी माफ किया है और 90 प्रतिशत विसानों को तकलीफ में डाल दिया है। जो किसानों से संबंधित बैंक होते हैं-सेंट्रल कोक प-रेटिव बैंक और मुमि विकास बैंक. जिनके साध्यम से छोटे और बड़े, सभी किसान खाद, बीज ग्रीर ग्रपनी ग्राव-श्यदाता की चीजों को खरीदने के लिये ऋण प्राप्त करते हैं, उन बैंकों का दिवालिया निकल चुका है इतकी कर्ज-माफी की योजनाओं से और आज किसान बड़ी परेशानी सहसूस इर रहा है। मैं फाइनेंस मिनिस्टर सहव और इषि मंत्री जी से प्रार्थना करूंगा कि उन दोनों

वैंकों में शिसानों को सदद वारने के लिये व्यवस्था की जाय। बिना व्याज का पैसा शिसानों को कुछ सालों तक फटिलाइजर खरीदने के लिये उपलब्ध कराया जाय तानि यह जो तात्कालिक समस्या है. जिसवा थोड़ा-बहुत निरावाकण तो हमारे फाइनेंस मिनिस्टर ने किया है, लेशिन जो और बची है उसका सामना वारने के लिये किसान सकस हो सके उस बिना व्याज के ऋण के माध्यम से।

मान्यवर, मैं एक ग्रीर निवेदन करूंगा क्योंनि यह भारत के किसानों का मामला है जो देश में सर्वाधिक है, अगर वे ख्शहाल होंगे तो हमारा देश खुशहाल होगा । मैं इषि मंत्री जी से खासकर के निवेदन करूंगा कि एक नया सर्वेक्षण उनकी हाथिक स्थिति के बारे में करवाना चाहिये क्योंिए यह बात, हम जो विसान वर्ग से बाते हैं, वे बालड़ों के साथ यहां सिद्ध कर सकते हैं, देकिन सरवारी तौर पर भी इस बाद को साम्यदा प्राप्त होनी चाहिये कि हषक जो भी काम कर रहा है, क्योंकि वस्त्यें वह खरीदता है वे महंगी होती हैं-चाहे डीजल हो, खाद हो ग्रीर ग्रन्य कोई वस्तु हो, संशीनरी पार्ट हो, संरी महंगी होती है और जो वह उत्पादन क्रपता है, वह बहद सस्ता बिकता है। इस पर एक ग्राधिक सर्वेक्षण कराने की ग्रावश्वयता है ताकि उसकी सही जानकारी देश के सामने आ सके।

[The Vice Chairman (Shri Bhaskar Annaji Masodkar) in the chair]

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Now, the Finance Minister.

SHRI P. UPENDRA (Andhra Pradesh): But there are othernames also.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR The procedure is that Members who raise the discussion speak and thereafter the Minister concerned

will reply and only thereafter you can put questions.

SHRI P. UPENDRA: We have departed from the procedure.

THE VICE-CHAIRMAN :(SHRI BHASKAR ANNAJI MASODKAR): I will again explain the procedure. The Members who have raised the discussion have tha right to speak and after they have spoken, the Minister concerned is called upon to reply. Thereafter, Members who have given their names, can ask questions. That is the procedure. Let us Allow it.

## THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH):

Sir, Ilistened, with great interest, to the hon. Members who have spoken on this very important subject. I share their concern because, in the development of our country, agriculture and the interests of the farming community are of great concern, not only to the Government but to the country as a whole. Therefore this decision that we had to take for raisingthe fertiliser prices was not an easy decision. If you want to look at you this decision must look atitinthebackgraound of the totality of circumstances in which our country is placed today. I had an occasion while replying to the debate on the Budget in this august House to mention the nature of the crisis that this country is facing. If fertiliser subsidy in the year 1980-81 was probably about Rs. 500 crores this subsidy has incrased over the years. When we came on the scene a month and a half back our estimate was that at a minimum this subsidy would rise to about Rs. 6000 crores in the year 1991-92. Now faced with a yawning fiscal deficit and a yawni ng budget deficit this Government had to take this unpleasant decision. It is in some ways unpalatable. I share with the House the sense of anguish and also anger. I submit respectfully that in the circumstances in which this country is placed today we had no

other alternative. If we do not have any sort of cut in the budgetary deficit, there would have been a reckless inflation. Moreover there would

further have been a weakening international confidence in our country. Today mav worry abouttbefertilizer prices. Butlwant to share with the House that we do not have foreign exchange to import the fertiliser. A very substantial quantity of fertiliser is being imported. If the international confidence is weakened further and if

India goes into a default situation then there will no possibility of effecting any import of fertiliser. If the import of fertilisers stops and if domestic production is inadequate in relation to domestic demand you would seein this country's history a crisis in the availability of fertilisers and a crisis in the fertiliser prices which you had never seen before. It is in this background of the totality of circumstances that

we had to take this unpalatable decision to reduce the fertiliser subsidies to mobilise additional resources, to restrain other expenditures and cut export subsidies to the extent of about Rs. 3000 crores Dr. Sivaji said that in the last ten years there has been no increase in the prices of fertiliser. That statement was not correct. I am afraid he has got his facts wrong. In fact the history of the last 20 years shows that whenever you have such a big increase in the petroleum prices there is no way in which you can protect an industry like fertiliser.

In the first oil crisis in 1973-74 when the prices of petroleum products quadrupled the prices of fertiliser went up and the fertiliser subsidies increased in a big way. I will tell vou what was done. On the first of June 1974, the price of Urea was increased by 90-48%. the price of DAP was increased by 140-3% and the price of NOP was increased by 81-41%.

[Shri Manmohan Singh] This was the first oil shock. The second oil shock came in 1979. There was at that time only a caretaker Government just as we had a caretaker Government from November to April. Nothing was done. When the Congress Government cameto power, they found that there was no alternative but to raise the prices. On 8th June. 1980 the price of Urea was increased by 37-93 per cent. The price of DAP was increased by 38-8 per cent. The price of MOP was increased by 36 • 5 per cent. What is more, on 11th June, 1981. the price of Urea was increased by 17-5 per cent.

DR. YELAMANCHILI SIVAJI: 11th July.

SHRI MANMOHAN SINGH: I may be wrong. I stand corrected. The price of DAP was increased by 18-3 per cent. The price of MOP was increased by 18-5 per cent. In 1983, there was a marginal reduction by 8-6 per cent, in the price of Urea. There was a decrease in the price of DAP by 6-3 per cent. The price of MOP was reduced by 7-8 per cent. On 31st June, 1986, there was a further increase by 9-3 per cent in the price of Urea, 7-46 per cent in the price of DAP and 8-33 percent in the price of MOP.

In substance, the prices today are the same as they were ten years ago. 1 do not think this is a wrong statement. 1 have the facts before me. I can make these facts available to hon. Members. If, still, there is any mistake, I am subject to correction. But to the best of my ability, I assure you, I will not attempt to mislead this august House.

The hon. Member said that never in the history of India was such a burden imposed. I am afraid, what I have said does not substantiate the point that hewas making. I have pointed out what happened in the wake of the first oil shock, what happened in the wake of the second oil shock and what we have done,

as a result of the third oil shock, is moderate, considering the harsh realities of the economic situation.

Also, there has been a reference to the distinction between the small and marginal farmers and other farmers. We have today, in our country programmes which make a distinction between the small and marginal farmers and other farmers. We have the institution of regional rural banks which were set up exclusively to help the small and marginal farmers.

# DR. YELAMANCHILI SHIVAJI: Regional rural banks?

SHRI MANMOHAN SINGH: For certain purposes, in a country which is short of resources, you cannot subsidise the farmers in the same proportion,—I respectfully submit—despite the greaicr importance of agriculture in our national life. Yoy cannot quote the experience of Japan. You cannot quote the experience of the European

Community. You cannoi quote the exper'ence of the United States. You cannot quote the experience of these countries where they give subsidies to the farming community. In the United States, farmers are 3-1 per cent of the total population. In the European Community, the proportion is no d'ffeienf. In Japan also, it is no different. It is easy for these countries to subsidise their farmers without their treasury getting bankrupt. But I respectfully submit, Sir, that in a country where the farmers constitute 70 per cent of the population, there is no magic formula which can subsidise this 70 per cent of the. population. Any attempt to get away from this harsh reality of our country can only lead to an utter bankruptcy of the national

exchequer which would, in turn, lead to a total breakdown of the financial system of the country.

The hon. Member also said that the Indian policy militates against agriculture. I madethat point myself, that you have, In this country, a regime which provides indiscriminate protections industry and this protecti on to industry is at the cost of somebody. Naturally, in a country where agricul-tureis so large, excessive protection of industry means protection against agriculture. It is this very strategy that we have sought to reverse in the courseofthis budget. In the past there have been feeble attempts, but for the first time we have set out before our country a coherent path of economic restructuring, that we will gradually reduce the protection enjoyed by industry, that we would encourage greater compaction in Indian industry so that it does not exploit the consumers but we must not do so in a manner thatdestroysourindustry. Our attempt is to reduce this protection, to reduce this discrimination against agriculture but without destroying our industry. This is because what would happen if you destroy the fertiliser industry in this country? we have no foreign exchange toimportfer illser. Who would be the worst sufferers? The farmers would be the worst sufferers of the whole thing. So, whatever the grievances against the fertiliser industry, whatever onemay sayabout the wrong pricing policy, I think we have to keep the fertiliser industry afloat not only in the interest of this country, but in the interest of the farming community as a whole.

I assure you, if there is anything wrong with the pricing of fertiliser products, we will look at it.

Hon. Member Dr. Sivaji asked where else you have this 12 per cent rate of return. First of all, I want to say that this 12 per cent rate of return is not on every cost of production, or on every capital employed you give a guarantee of 12 per cent.

There are norms with regard to capacity utilisation. If a firm, for example, has excessive amount of capital per tonne of production, it does get the same benefit as per the norms. We have norms for the use of energy, we hit venoms for the use of inputs and there are the norms for the capacity utilisation. Now, it is still possible that the system operates in sucha mannerthat it does not eliminate the scope for waste. If we have foreign exchange, we could import lot of fertilisers. Or, we could put a lot of pressure on Indian industry to reduce its cost, but unfortunately, the situation in when we are placed today, with no foreign exchange to buy fertilisers, I cannot go that route. Therefore, whatever I have to do, I have to do within the framework of the available resources.

Discussion

#### THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR):

Mr. Minister, there are questions coming lt will be beiter if you listen to all the questions and then give a reply. Youhave a right to reply at the end.

## SHRI MANMOHAN SINGH: I am answering all the questions that have been put to me.

VICE-CHAIRMAN THE (SHRI BHASKAR ANNAJI MASODKAR): Other Members will also ask the questions you canrespondto them at the end. That is the procedure.

## THE LEADER OF THE OPPOSITION (SHRI S. JAIPAL REDDY:

You may kindly direct the Minister to refer to all the points. Otherwise, the debate will be incomplete.

#### THE VICE-CHAIRMAN (SHRI BHASKARANNAJI MASODKAR:

There won't be any debate. He will be satisfying you by replying to all your questions.

## DR. YELAMANCHILI SIVAJI; Let him give an exhaus tive reply.

# THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR):

That is not the procedure. Again the same questions may be asked. It is better that there is no repetition.

SHRI CHATURANAN MISHRA (Bihar): I have to ask some questions.

SHRI MANMOHAN SINGH: I think I have answered all the questions. Some Members of the House referred to the difficulties in implementing the scheme for smali and marginal farmers. I do recognise the administration of these programmes raises problems, but it is not beyond ingenuity of our administrative system to take care of these problems. AsI mentioned, we do have programmes for small and marginal farmers. We have credit programme, we have other programmes, and I do believe that there may be initial difficulties, but our decision to exempt small and marginal farmers totally from the increase in fertiliser prices is a step in the right direction. It is an indication of our firm commitmeni to protect the interests of the farming community, particularly interests of small and marginal farmers.

SHRI VITHALRAO MADHAVRAO **JADHAV** (Maharashtra): Mr. Vice-Chairman, Sir, I would like to put very pointed questions. The total fertilizer consumption in the country in 1980-81 was 5.5 million tonnes in 1990-91 it has gone up to 12.7 million tonnes because, with the advancement in agriculture, our farmers are adopting new methods of cultivation. The average per hectare consumption of fertilizers in 1985-86 was 47.4 kilogrammes and in 1989-90 it was 66.9 kilogrammes. That means the per hectare consumption of fertilizer also has increased. I have taken the figures from the Economic Survey. The Economic Survey shows that nitrogen/phosphorous production was 2.9 million tonnes in 1979- 80, 8.96 million tonnes in the year 1988-89, 8.54 million tonnes in 1989-90 and 9.04 million tonnes in 1990-91. That is with regard to the production of nitrogen and phosphorous.

Now let us take the imported fertilizers, because 1 am putting question on subsidies on imported fertilizers and domestic fertilizers. The import of fertilizers was two million tonnes in 1979-80 and 2.7 or three million tonnes in 1990-91. But here you say that the subsidy given on the imported fertilizers is Rs. 658 crores. The subsidy given on domestic fertilizers is Rs. 3,730 crores. Domestic production was nine million tonnes and fertilizers imported were 2.7 or three million tonnes. But the subsidy given of imported fertilizer is justRs.6 crores whereas the subsidy given on domestic fertilizer is Rs. 3,730 crores. So, the total subsidy given is Rs. 4,388 crores. These are the figures which I have taken from the Economic Survey. My question is, why is more subsidy given on domestic fertilizers compared to the subsidy given on imported fertilizers? Is there any difference in the pricing pattern or, what is the reason? That is a very important question.

Another important point is this: The total utilization capacity of our fertilizer plants is 78.7 per cent this year. Last year it was 82.6 per cent. So, a decline of some four per cent is there. The total production of fertilizer is 12 million tonnes with the capacity utilization of 78.7 per cent. If the full capacity was utilized, I am sure that the total production would have gone up to 14 million tonnes. Our requirement is of the order of 12.5 or 12.6 million tonnes. In that case we need not have imported a single kilogramme of fertilizer from foreign countries. Of course, I don't want to be unjust to the

honourable Finance; Minister: I know that we are not having phosphoric acid and we are importing it.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): He knows all that. Please put your question.

SHRI VITHALRAO MADHAVRAO JADHAV: We are importing 1.5 million tonnes of phosphoric acid. Is it not possible to manufacture phosphoric acid in our own country, because very valuable foreign exchange is wasted on the import of fertilizers, which can be very easily avoided if we could manufacture phosphoric acid in our own country So, is it not possible to manufacture it in our country? I want a definite answer to this.

I would also like to know from the honourable Minister as to how much excise duty is charged petroleum products which are im ported from the Gulf for the manu facture of fertilizers. Another question is, why is phosphoric imported? Is not there any genous availability? What are the sources and what efforts are made to tackle this problem? That is very important because it is not a matter of pride to the farmers and scientists of our country. We are having the third largest technical force in the world. We have got minerals available with us. There is only the question of ex ploitation. So, by when will we be The self-reliant? subsidy with drawn is very large. Abruptly you have increased the price by 40 per cent. Is it not possible for you to reduce it to 20 per cent? You have reduced it by 10 per cent. That is a good step you have taken. The cost of the price of one bag of urea has gone up from Rs, 120 to Rs. 200 which is too much. In the name Of and marginal farmers big farmers- and others who are

having farming as their side business just to save income-tax, will do black-marketing, and there will be great generation of black money. So, I would like to ask the hon. Minister to reduce the subsidy to 20 per cent and give relief to the farmers. That is my main appeal. 1 am a farmer, and I am a farming scientist also.

Discussion

THEVICE-CHAIRMAN (SHRI BHASKARANNAJI MASODKAR): That is why I allowed you this indulgence.

SHRI VITHALRAO MADHAVRAO JADHAV: That is my appeal. I have studied our economics also. From that point of view, I am asking this.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Mr. Ambedkar. Please put questions only. Let us not convert it into a debate.

SHRI PRAKASH **YASHWANT** (NOMINATED): AMBEDKAR This has almost been converted into a debate.

The Government has made a statement that through procurement the farmers would be compensated. My specific question is that in the procurement policy only 15 per cent goes to the Government, and 85 per cent goes to the market. The compensation will be only up to 15 per cent. What is the mechanism with the Government to compensate the remaining 85 per cent?

THEVICE-CHAIRMAN (SHRI **BHASKAR** ANNAJI MASODKAR): Shri Pramod Mahajan.

SHRI SATYA PRAKASH MA-LAVIYA (Uttar Pradesh): Why from. Maharashtra alose 2

THE VICE-CHAIRMAN
(SHRI BHASKAR ANNAJI
MASODKAR): He is from a different
party. We are not going by States.

SHRI SATYA PRAKASH MALAVIYA: I thought you are going by your State.

THE VICE-CHAIRMAN
(SHRI BHASKAR ANNAJI
MASODKAR): You are merging him with that party.

श्री प्रमोद महाजन (महाराष्ट्र): उपसभाष्यका जो, इस अभिषे घटे की चर्चा में अर्थ मंत्री श्रौर ृषि मंत्री दोनों साथ अध्ये हैं, वह अच्छी बात है। अर्थ मंत्री मनमोहन हैं ृष्ण का दूसरा नाम ग्रौर ृषि मंत्री बलराम हैं। तो यह ुष्ण ग्रौर बलराम दोनों मिल कर सबसिडी के संबंध में विचार कर रहे हैं (व्यवधान) इसीलिये में ग्रापसे प्रार्थना वरने वाला था पराणों में बलराम का शस्त्र ही हल होता है ग्रीर मैं मानता हं कि ग्राधिनिक बलराम भी इसी हल का उपयोग करके उन्होंने 25 प्रतिशत कम किया है । थोड़ा अगर अधिक उपयोग करें और ुष्ण को समझायें तो हो सकता है कि पूरी की पूरी मबिभिडी हट जाय । उपसभाध्यक्ष जी, मैं सिद्धांतत: राज्य सहायता के विरोध में हं । किसानों को य**द**्**षि** का उत्पादन खर्च के छाधार पर मुख्य मिलेगा तो मैं उर्वरकों पर भी राज्य सहायता नहीं दाग्गा । किसी प्रकार की राज्य सहायता की कोई भीख की आवश्यकता नहीं है लेकिन चंकि किसानों को उचित मुख्य नहीं मिल रहा है, ऐसी स्थिति में यदि हम उर्वेरकों पर राज्य सहायता हटाने की बात करगे तो मानो अ**धम**रे किसानों को हम पूरा मारने का प्रयास कर रहें हैं। इसलिये मैं मंत्री महोदय से कुछ प्रशन पुछता चाहंगा। एक तो इस सदन में भी बार बीर मैंने चर्चा करते समय यह देखा है जब भी किसानों की उर्वरकों पर चर्चाहोती है तो हम रक शब्द का उपयोग करते हैं **माकटेबल** 

सरप्लस । मझको∦ लगता है कि यह मार्केटेबल संरप्लस जो उद्योग में लागू हैं, कृषि में उसी ग्रर्थ से लागू नहीं होता है। मार्केटेबल सरप्लस का हम अर्थ यह लगाते हैं कि ऐसे किसान जो खुद के लिये बचा कर बचा हुआ अनाज म केंट में बेचते है। फिर हम यह मानते हैं कि केवल बड़े जिलान ही खद का खाकर बेच सकते हैं इन्निये जो छोटे ग्रीर मध्यम विकास है उनका म केंटेबल सरप्लस होता ही नहीं है। इसलिये मंत्री महोदय और सरकार से सबसे पहले में यह जानना चाहता हं कि इस धारणा में क्या फर्क है? हर किसान के पास टेक्नीवली सरप्लस मार्केटेबल सरप्लस होता है भहे ही वह दो क्विटल अनाज पैदा वारे शायद यह दो क्विटल उसके परिवार के लिये साल भर के लिये नाफी नहीं है । There is no market surplus with him. वेकिन उसके पास **बे**चने को ग्राँर कुछ। नहीं होने के काण्य यह ग्रंपने पास जो भी पैदा होता है वह सर्केटेब्ल सम्प्लस न होने के बाद भी उसमें से छाधा बचकर ग्रन्य चीजें खरीदता है। इसलिये मारकेंटेबल सरप्लस चीज हर विसान पर लाग है । हर विभान के पास मेरे अर्थ में मार्केटेब्ल संग्लस होता है ग्रीर ग्रगर उसके पास है तो उर्वरकों पर जब आप कीमत बढाते हैं तो इस का केवल बड़े किसान परही असर नहीं होता है जो भी उर्वरक उपयोग करते हैं-जो न करते हैं उनकी बात अलग है- उन पर असर होता है। इस दृष्टि से मेरा पहला प्रधन यह होगा वि इस स्थिति को देखकर चुकि ग्रापने हर किसान पर हमला किया है इसलिये क्या ग्राप इस सबसिडी को वत्पस लेकर इन छोटे ग्रीर मध्यम किसानों को बचाने का प्रयास करेंगे।

दूसरा; उत्तर में यह कहा गया है कि हम उर्वरकों में जो वृद्धि कर रहे हैं उसकी क्षतिपूर्ति वसूली में वृद्धि करके करेंगे। मुझे यह तक ही उत्तर में समझ में नहीं आया कि अगर अर्वरकों के

कारण क्षति हो रही है तो उसके लिये **प्राप** वयुत्ती में वृद्धिकर रहे हैं। ग्राप उर्वरकों स क्षति ही मत करें ग्रगर क्षति नहीं होगी तो क्षतिपूर्ति करने का भवाल ायेगा ही नहीं । ग्राप इतना भारी प्राणायाम क्यों कर रहे हैं कि पहुले उसकी क्षति करके फिर उसकी क्षतिपृति करेंगे । इसलिये मैं यह पूछना चाहंगा कि उर्वरकों की कटौती के कारण फलल पर कितना प्रभाव होगा? ग्राखिर बीजें इतनी बढ़ जाएंगी तो उनका उपयोग कम होगा, उपयोग कम होगा तो उत्पादन घटेगा । क्या उत्पादन इतना घटेगा कि हमको ग्रायातित ग्रनाज खाना पडेगा । उसका ग्रसर क्या होगा यह मैं पूछना चाहता है।

तीसरी बात में यह कहना चाहता हं कि वसूली मुल्यों में जो वृद्धि की बात हुई है, जब पहुले ही वसूली मूल्य ठीक नहीं मिल रहे हैं उर्वरकों के कारण तो क्या कोई द्यापने सूल बनाया है, श्राप केदल यह बात मत कहिये कि कृषि उपज मुल्य ग्रायोग है वह तय करेगा, वह पहले ही बेइमानी से तय करता है, इसलिये श्रव जब नयी चीजें बढ़ गर्जी हैं तो ऐसी चीजों पर स्वा द्यापने कोई सूत्र बनाया है? बाकी चीजों का तो हिसाब होगा लेकिन उर्वरकों में वृद्धि को हमने किस प्रकार से जोड दिया है, अगर इसका सूत हो तो इसकी बताने का प्रयास करें।

इसके साथ-साथ में यह जानना चाहता कि राज्य सहायता जो हटायी गयी हूं कि राज्य सहायता जो हटायी गयी है उसमें ब्रायातित उर्वरकों पर कितनी हटाई है ग्रीर स्वदेशो उर्वरकों पर कितनी हटाई है। हर बार आयल शाक भौर इसको बात हो रही है। तो आयातित भीर स्वदेशी में कितना अन्तर है ? मद्रा इसमें कोई फर्क करना संभव

अन्त में मैं यह कहना चाहूंगा कि को तीन दिन पहने उर्वरकों में जो राज्य सहायता देते हैं उसमें सौ करोड़ के घपले की बात समाचार पत्नों में ग्राई है। एक उर्वरक कारखाने के संबंध में येटि

समाचार पत्नों के अनुसार सौ करोड़ का चपला हो सकता है तो मुझे लगता है कि अनर अर्थ मंत्री जी इस राज्य सहायता को हटाने श्रीर इस घपले का **ग्र**न्तर कम करने का प्रयास करें तो ग्रीर मदद मिल सकती है। इस प्रकार से भ्रष्टाचर को दूर करके क्या हम कम कर सकते हैं ? ग्रीर ग्रंतिम प्रश्न मेरा यह होगा कि उन्होंने लोक सभा में 10 प्रतिशत कम करके एक प्रकार से वहां के सदस्यों का समाधान किया है, मैं यह चाहंगा कि अर्थ मंत्री महोडय राज्य सभा को भी इतना कम न समझें। वहां से यहां ग्राते ग्राते कोई मत परिवर्तन ग्रगर हो चुका होतो राज्य सभाके लिये वह कटौती देकर राज्य सभा के सदस्यों का भी ग्राटर करें। यह मरा श्रंतिम प्रश्न है।

भी चतुरानन मिश्रः उपसभाध्यक्ष महोद्य, यह बात ठीक है कि सबसिडी तो बहुत बढ़ती जा रही है। इससे हमारे बजट पर प्रभाव पड़ता है। लेकिन में पहला प्रश्न यह पूछना चाहंगा कि बहुत से देशों का तो वित्त मंत्री जी ने उदाहरण दिया लेकिन भारत में क्या यह सच है या नहीं कि जब से किसानों की चीजों की कीमत उचित मल्य की तरफ की गयी है और सबसिडी दी **ग**यी है तब से यहां का उत्पादन भौर उत्पादकता दोनों बढ़ी है। भ्रगर इसको हम घटा देते हैं तो इसका ग्रसर पड़ेगा तो पहला प्रश्न मेरा यही होगा कि इसको क्यों न बढ़ा दें।

दूसरा, मैं इस बात से सहमत हं ग्रीर प्रारंभ में ही साफ कर दंकि दो तरह के दाम की जरूरत है। गरीव, सीमांत श्रीर लवु किसानों को ज्यादा सुरक्षा प्रदान करने की जरूरत है। नहीं तो ऊपर नहीं है तो पुलिस बजट बढेगा। पुलिस बजट न बढ़े इसलिये गरू में ही ग्राप सुरक्षा दीजिये, यही ग्रन्छा है। हनने सूना नहीं है। उस हाउस में जाकर श्राप इशारा तो कर रहे हैं... (व्यवधान)

SHRI MANMOHAN SINGH: There will be no increase in the price for the small and marginal farmers.

SHRI CHATURANAN MISHRA: Many thanks. But how you are going to implement that will have to be seen.

अभी दूसरा हमारा प्रका विता मंत्री जी से होगा कि हम दाम को घटा करके ही सबसिडी से बच सकते हैं, क्या ऐसा है या नहीं? हम उदाहरण देना चाहेंगे कि हमारे देश में गैस का प्राइस अमरीका के मुकाबले में तीन गुना ज्यादा है। तो अगर गैस का प्राइस ग्राप घटा दीजिये, तो फर्टिलाइजर का प्राईस ग्राटोमेटिक घट जायगा, तो सब्सिडी की जरूरत नहीं रहेगी। तो इसलिये गैस-बेस्ड फरिलाइजर प्लांट के लिये एक बहत बड़ा काम निकल जायगा ग्रीर उस पर यदि आपको टैक्स छोड़ना भी पड़ेगा, तो बहत कम रकम छोड़नी पड़ेगी। इसलिये ग्राप यह पद्धति क्यों नहीं श्रपनाते हैं ?

मेरा तीसरा प्रश्न यह है कि ट्रांसपो-र्टेशन ग्रौर स्टोरेज का कास्ट हमारे यहां करीब 10 प्रतिशत है। यह बहुत हाई साईड में है। इस देश की तुलना तो कोरिया, तैवान और सिंगापुर से नहीं होगी । यह विशाल देश है, तो ट्रांस-पोर्टेशन कास्ट बहुत हाई हो जाता है। तो क्या यह संभव नहीं है कि अगर हम इसको 50 प्रतिशत भी रिडयुस करें-ग्रापने खाद्य पटार्थ में फ़ेट, रेलभाड़ा नहीं बढाया है । यह तो उसका ही ग्रंग है । इसमें ग्रगर ग्राप नहीं बढ़ायें, तो हमारा केलकलेशन यह आता है और म्रखबारों में भी बात ग्राई है कि करीब पांच रुपये प्रति बोरा दाम घट जायेगा। तो ट्रांसपोर्टेशन कास्ट को ही क्यों नहीं फी कर देते हैं। फ्रेंट में यानी सक्सिडी देनी पड़ी ग्राँर ग्रापका बजट भी कुछ असंत्रलित नहीं होगा और किसानों को सस्ता मिले । जब किसानों का झगड़ा है कि सस्ता मिले, उनको यह नहीं है कि ग्राप सब्सिडी के जरिये देते हैं या नहीं, सस्ता मिलना चाहिये इसलिये हम समझते हैं कि इसको करें, क्योंकि जो फ़ेट का है, नामरूप को फ़ेट में पड़ जायेगा 235 रूपये भ्रौर नांगल र | भटिंडा को 81 रुपये से 96 रुपये

में पड़ता है । तो दोनों में इतना बड़ा फर्क है । बाकी चीजों में ग्रापने फ़ेट स्टेंडर्डाइजेशन कर लिया । इसमें नहीं हो पाता है । तो हम लोगों को इस तरह से बहुत ज्यादा घाटा होता है ।

सब्सडी इतना ग्रनसाइंटिफिक है कि नार्दर्न स्टेट्स जो कहती है कि उनके साथ भेट-भाव होता है, पंजाब के लोग तो बोलते ही हैं कि उनके साथ बहुत भेट-भाव होता है, पंजाब को प्रति एकड़ 1,027 रुपये सब्सिडी दी जाती है, जब कि नेशनल एवरेज 511 रूपये की है। स्राप ही बताइये उलटे रुपये भी हमसे ले लेते हैं ग्रौर बहते हैं कि हमारे साथ भेद-भाव कर रहे हैं।...(व्यवधान)

एक मानीय सदस्य: और इसके वाद गोली भी ...(व्यवधान)

श्री चतुरानन मिश्र : गोली तो चलती ही है। इसलिए मैंने आपसे कहा कि यह सब्सिडी वाली वात तो बड़ी अन-साइंटिफिक है . . (समय की घंटी)

श्रापने इसको स्टडी नहीं किया श्रौर यंही एकाएक कह दिया। हम श्राप से कहेंगे कि टोटल ग्रापने जो सब्सिडी दी है, उसका ३। प्रतिशत नार्दर्न स्टेट्स ले लेती है और ईस्टर्न स्टटेस को 18 प्रतिशत ही मिलता है। (समय की घंटी)

हम तो खाली ववेश्वन ही पूछते चले जा रहे हैं। इसलिए हम चाहेंगे कि पहले ग्राप इसकी स्टडो कर लेते, तब इस बात को करते। ग्रापने उलटा कर दिया है। पहले गर्दन ही कार ली है श्रौर बाद में ग्राप जोड़ने की बात कर रहे हैं। तो न गर्दन जड़ेगी और न प्राण बचेगा। कुछ नहीं होगा । तो इसीलिए उलटे तरीके से ग्राप यह कह रहे हैं।

मेरा चौथा प्रश्न रिटेशन प्राईस के बारे में है। इसे आप हाईली अन-साइंटिफिक ग्रौर बिलकुल गलत तरीके से दे रहे हैं। भ्राप किसानों को सब्सिडी डायरेक्ट दे दीजिए । तब तो हम समझ जायेंगे कि इतना पैसा कम से कम उनके घर में जाता है। ग्रापकम्पनीज को दे रहे हैं ग्रीर उसमें यह होता है कि जिन्होंने लेटेस्ट टैक्नालोजी की कंपनी लगाई है, जैसे ग्रार०सी०एफ , ट्राम्बे ग्रीर थाल है महाराष्ट्र का, उनको पर टन 1300 सं 2411 रुपये पर एन मिलती है और दूसरे जो पहले से पब्लिक सेक्टर में खुले हुए हैं, उनको कुछ भी नहीं मिलता है, क्योंकि वह पुरानी टैक्नालोजी के हैं। म्नापने इटैलियन वगैरह-हमारे वित्त मंत्री जी को ज्ञात होगा कि पहले हमको कोई फरिलाइजर प्लांट नहीं देना चाहता था। इसलिए जहां-तहां से नेहरू जी के टाईम से खोला गया था। म्राप उस रिटेंशन प्राईस के जरिए, जो ग्रत्यंत ही ग्रनसाइंटिफिक है, इसको हटा करके दूसरी तरह से कीजिए, तो प्राईस घट जाएगी ग्रौर हमको सस्ते की जरूरत है न कि भ्रापसे झगडा करना है। इससे आपको बजट का भी पैसा मिल जाएगा।

ग्राखिरी बात जो हम ग्रापको कहना चाहेंगे कि यह जो फर्टिलाईजर कंपनीज उनको इलाका बांट दिया गया है कि यह स्टेट ग्रापका है, यह स्टेट ग्रापका है. तो कंपीटीशन कहां हो पाता है। ग्रगर ग्राप कहते हैं कि मार्केट रूल है-दोनों ही बात मत कीजिए। हम लोगों को इन्ह दिया जाए कि मार्केट रूल जो हो ग्रौर उनको ग्राप इलाका बांट देते हैं ग्रीर उसमें इतना डिफैक्टिव सिस्टम है कि कहीं कोई चला जाता है ग्रीर प्राईस को बराबर जब वह चाहते हैं, बढ़ा-घटा लेते हैं। ग्रीर किसानों को बहुत ज्यादा कीमत पर उनको मिलता है। श्रंतिम प्रकृत मेरा यह है कि स्राप गरीब किसान ग्रौर इसकी बात तो बहुत करते हैं, लेकिन यह क्यों नहीं करते , मैं नहीं जानता कि उस हाउस में ग्रापने क्या कहा है, टी, काफी ग्रीर रबड़ प्लांटेशन को जो ग्राप फर्टिलाइज़र देते हैं उनको क्यों हम सब्सिडी देंगे, यह बताने की आवश्यकता है ? कोई कारण तो होना चाहिए। वह लोग तो न गरीब हैं, न धनी किसान हैं। वह ग्राप इन कंपनीज को तो दे रहे हैं, तो उनको श्राप मत दीजिए श्रीर वहीं काटकर श्राप साधारण लोगों को दे दीजिए। तो इसलिए हम चाहेंगे कि उसमें ग्रापको क्या दिक्कत होती है, उसको श्राप बतायें ? इंपोर्ट किया हुन्ना जो फर्टिलाइजर है ...

उपसभाष्यक्ष (श्री भास्कर श्रन्नाजी मासोदकर): कुछ बाकी के लोगों के लिए भी श्राप रहने दीजिए।

श्री चतुरानन मिश्रः लास्ट प्वाइंट है। ... (व्यवधान) इंपोर्ट किया हुग्रा जो फर्टिलाइजर है उसके चलते हुए दोनों बात हुई है। ग्रगर लंबा इतिहास में जाइयेगा तो कभी इंपोर्टेड फर्टिलाइजर का दाम भी सस्ता हुग्रा ग्रीर ग्रापने पेट्रोलियम पटार्थ का कहा कि जब स्टाक फाल हो जाता है तब तो गप हमारा नहीं घटाते हैं। श्रीप जो दाम बांध देते हैं वह बांधे ही रहते हैं। लेकिन जब घट जाता है इंटरनेशनल मार्केट में तो उसके मुताबिक हमारा भी घटा दीजिए, वह तो ग्राप करते नहीं है। यही मेरा लास्ट में कहना है। घन्यवाद।

SHRI P. UPENDRA: Sir, I do not question the competence of the hon. Finance Minister. But I must say that in his anxiety to correct certain imbalances in the Indian economy, he had touched the most sensitive chord of the Indian nation and he has been pushed into taking the most unwise step and also into adopting a very shortsighted policy. I do not know whether the present Government wants to use him-because he need not face the electorate as all of us here and ultimately make him the scapegoat for unpopular measures. {Interruptions} . But it is really a short-sighted and unwise step. And from what 1 heard from the Finance Minister it is very clear that in fact, he was indirectly advocating the use of less fertiliser by pleading non-availability of foreign exchange, etc. We should not forget the days of PL-480. After decades of hard labour by farms rs, and may be because of Government policies to a certain extent, we have reached

[Shri P. Upendra]

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a stage where there is a record production of.. (Interruptions).. 180 million tonnes with a buffer stock of 20 million tonnes. But by this measure, if the fertiliser intake goes down gradually and if production is affected, again we may have to go back to the same stage when we had to import foodgrains and again we may have to get loans from the IMF, etc., to import foodgrains. Ultimately we may come to that si age. That is my fear.

It was being talked for a long time that subsidies might be withdrawn, etc. Last year itself, the previous Government, Central Government tried to do it. The Congress party showed extra anxiety about the country and its farmers and forced the previous Government not to present the Budget. We thought that they were pro-farmer and pro-people. But it was all because of the fear of losing votes. Now it is very clear after what they have done today. Even before the Budget, people knew. When you called a meeting, when the Prime Minister called all of us and discussed, it was clear that such a step was coming in the Budget. Stocks had been cornerd. There were reports in various parts of Andhra itself. We have seen. People had gone to the bank, taken overdrafts and purchased stocks and kept them. You had put July 24th as the dividing line for wholesalers and retailers and all that. You must have known that at many places a wholesaler is also a retailer. By paying just Rs. 200/-, a wholesaler can become a retailer and a retailer can become a wholesaler. This has happened. All the stocks and been cornered. There was an open black-market which led to the looting of fertiliser shops in Andhra Pradesh and other places, firing, lathi-charges, etc. Why were precautionary measures not taken? Why was a blanket order not issue-that old stocks must be sold at old prices? This is my first question.

Secondly, you have announced in the Lok Sabha today that only a 30 per cent rise will be there and you will devise a scheme to compensate the small and marginal farmers. How can it work? It will agam lead, as Dr. Sivaji said, to corruption among the revenue officials who have to give certificates. Then there will be cornering or diversion of j 7.00P.M. stocks in the name of small and marginal farmers and black marketing. It will only lead to further black marketing and corruption. This is not workable. By dividing the farmers into two categories, I don't think you can achieve the objective. What are the steps you are taking to avoid black marketing and corruption?

My third question is, you said in your speech earlier also and you tried to justify it by telling that you will increase the procurement prices. You also know that the small and marginal farmers have no marketable surplus. Nothing is being procured from them. 1 quote your own Economic Survey, Chapeter 6, para 6.4, page 81. You said, "The increase in the prices of essential commodities was due to various factors. Prices of cereals, particucularly rice and wheat increased on account of substantial incrase in their procurement prices and consequent rise in their issue prices which set the trend for open market price." You criticised the previous Government for increasing the procurement prices and again you are promising that by increasing the procurement prices, you would compensate the farmers. What is this contradiction? Why is there such a contradiction? How can you increase the procurement prices and control the market prices also?

Then one more point is that if at all you think that the subsidies have been there for a long time,

why did you think it necessary to completely wipe them off to the extent of 40 per cent in one year ? You could have evolved a consensus that over a period of ten years or fifteen years, this could have been liquidated. Instead, you have gone to such a steep increase in the price of fertilizers creating a scare in the whole country. Now you are a household name in every village. You are so popular now. Therefore, I request you finally, please withdraw this. This is a very very anti-farmers and anti-people measure and it will not work. You will become unpopular. Of course, this Government go sooner than later. We know it. But please don't expedite your exit by doing such an unpopular thing.

## SHRI JOHN F.FERNANDES:

(Goa) : Sir, we can understand the predicament of the Finance Minister. He has to deal with the balance of payments and high rate of inflation of 12 per cent and we can understand his dose of Perestroika. But still it was not proper for the Finance Minister to withdraw the fertilizer subsidy in toto. It would have been proper if the subsidy was withdrawn in phases. The agriculture industry, I feel, is the largest industry in our country. So I would request the hon. Minister to reconsider this matter. In view of the statement made by the Minister of Petroleum and Natural Gas, I think, he is going to save some money on import of petroleum products. I would like to know whether he would reconsider and use this money to import some fertilizer so that the small and marginal farmers are helped.

SHRI RAMNARAYAN GOSWAMI (West Bengal): Thank you, Sir. All the political parties of our country have been expressing their strong opposition against the withdrawal of fertilizer subsidy and the hon. Minister is quite aware of that. Even the Members of the ruling party in various ways have been e<sup>v</sup> messing their resentment

against it and questioning the rationality behind it. Even the hon. Minister is quite aware of the consequences as to what happened in Andhra.. (Interruptions).

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI SODKAR): You ask the question.

RAMNARAYAN GOSWAMI: I am coming to that, Sir. Due to the fertilizer price hike, the Andhra Pradesh have no other alternative but to take to the street and all concerned condemned the police atrocities committed there. In this context, firstly, I may say that in expectation of such hefty rise in the price of fertilizers, the stockists have already sent their stocks underground. The Minister knows ita further additional spurt in the causing prices. This price rise has come in the midst of paddy growing season when due to paucity of rains, the paddy growers are already groaning under the heavy burden of using cost diesel to save parchedrup crops. I want to know whether this increase in the cost of production due to price enhancement of a vital input like fertilizer is bound agricultural to adversely affect the production of kharif crop which has been already suffering due to less than average rainfall in large parts of the country and whether it will also reduce the prospects of rising production of rabi whose sowing time approaching. The second part of my question is this. The Minister promises compensate these rising costs partly by increasing the support price of agricultural products which will hardly be of any help this is my opinion—to the poor farmers as part of the State produce is more than onetenth of the total produce which is made in surplus-producing green areas which constitute less than one-sixth of the total cultivable land leaving out other regions where poor farmers predominate. Even in these

[Shri Ramnarayan Goswami] surplusproducing areas the State purchasing operation begins more than a month after harvesting begins forcing poor farmers who have no capacity to hold out, to sell it at throw-away-prices to unscrupulous traders in the district itself. In this state of affairs I want to know what the modalities are by which the Minister intends to compensate the farmers.

श्रीमती कमला सिंहा (बिहार): उपसभाध्यक्ष महोदय, ग्रापके माध्यम से में मंत्री जी से कुछ सीघा-सीधा प्रश्न पूछना चाहंगी विना किसी भूमिका के ग्रीर हमारे पूर्ववर्ती वक्ताओं ने जिन बातों को कहा, मैं उसको भी दोहाराऊंगी नहीं ।

महोदय, हमारे देश में लेंड सीलिंग एक्ट लागु है। सीलिंग के हिसाब से आज कोई बड़ा किसान रह नहीं गया कानुनन । इस कानुन को झुटला कर बडे-बडे हजारों-हजार एकड़ रखने वाले किसान तो हैं ही। में केवल इतना ही जानना चाहती हं ग्रापसे, कि ग्राप स्माल श्रीर माजिनल फार्मर को सबसिडि की सपोर्ट प्राईस देंगे, उनके ऊपर बोझा नहीं डालेंगे, तो स्माल ग्रीर माजिनल फार्मर इस देश में कितने हैं ? कहां कितने हैं? क्या इसका हिसाव या ब्यौरा आपके पास है? ग्रगर है तो इस धान की फसल के समय जब उनको खाद की जरूरत पडेगी, ग्राप उनको खाद कैसे मुहैया करायेंगे ? ग्रापके पास इंफ्रास्ट्रक्चर क्या होगा ? मशीनरी क्या होगी ?

दूसरा, मैं यह भी जानना चाहती हूं कि ग्रीन रिवोल्युशन के बाद हमारे यहां जिसके पास एक एकड़ जमीन भी है, अगर वह सब्जी उगाकर बेचता है तो वह भी खाद का इस्तेमाल करता है। ग्रापने <del>ग्रपने</del> भाषण में उस दिन कहा कि छोटे किसान, माजिनल फामेर, स्माल फामेर, वह किसान खाद का इस्तेमाल नहीं करता है। यह सही नहीं है। ग्राज खाट का इस्तेमाल योडी सी जमीन रखने वाला

भी करता है क्योंकि एसके वगैर उपज हो नहीं पाती । तो, महोदय, मैं आपके भाध्यम से इतना ही जानना चाहती हं कि आपके पास इंफ्रास्टक्चर क्या होगा. जिसके माध्यम से स्माल एण्ड माजिनल फार्मर की सूची यह तैयार करेंगे ? उनको सबसिडि के साथ खाट मुहैया करायेंगे ? उनको सपोर्ट प्राइस क्या देंगे ? बडे फार्मर, जिनके ऊपर सबसिडि हटाकर वह बोझ लाइना चाहते हैं कीमतों का, फिर उनकी भूची आपके पास है क्या ? अगर है तो सदन को अवगत करायें। धन्यवीच ।

श्री भूषेन्द्र सिंह मान (नाम-निर्देशित) माननीय उपसभाव्यक्ष महोदय, उस दिन 30 तारीख को मैंने ही सप्लीमेंटरी किया था, जिसके ऊपर सारी चर्चा हुई। में उरको आगे बढ़ाना चाहता हूं। मैं फायनेन्स भिनिस्टर से, खासतौर पर इनसे यह पूछना चाहता हं कि यह सारा रोड़ा-रप्पा, कि किसान को सबसिडि दी जाती है, वह यह बतायें कि क्या सचमुच में यह सबसिडि किसान को ही दी जाती है ? यह पहले कहते रहे हैं, जब यह पहले रिजर्व बैंक में थे, गवर्नर थे, यह कहते रहे हैं कि यह सबसिडि इन रियल टर्म किसान को जाती नहीं है। फिर किसान को यह सबसिडि जानें वाली बात यह छोड़नी चाहिए ग्रौर इसको बताना चाहिए कि यह सबसिडि जा किंधर रही है ?

दूसरा, किसान यह कहते हैं, सारे देश के किसान की हालत यह है कि वह कह रहे हैं कि हमें भीख नहीं चाहिए, हमें श्रपने पसीने का दाम चाहिए। उनको उनकी मेहनत का दाम नहीं दिया जाता। उसका हिसाब लगाने के लिए भारत सरकार ने एक कमेटी बनाई थी स्टेंडिंग एडवाइज़री कमेटी। यह उसकी रिपोर्ट है मेरे हाथ में, यह स्टेंडिंग एडवाइजरी कमेटी की रिपोर्ट में कहा गया है कि 50 परसेंट से भी कम किसान को कास्ट ग्राफ प्रोडक्शन दिया जाता है श्रौर फिर यह कहा जाना कि किसान की हालत

बहुत ग्रंच्छी है ग्रौर उसको हम सबिकि दे रहे हैं, यह बिल्कुल गलत बात है। इस बात को भी ध्यान में रखना चाहिए ग्रौर हमें बताना चाहिए कि वास्तव में पोजिशन क्या है? में समझता हूं कि ग्राटरणीय फाइनेंस मिनिस्टर, जैस कि उन्होंने पहले कहा कि यह सदन को बहुनावे वाली बात नहीं करेंगे, सही-सही बात करेंगे, मुझे विश्वास है कि इस बात के संबंध में भी यह साफ बात हमें बतायेंगे।

. इसके साथ-साथ जब से हम ग्राजाद हुए हैं, उस बन्त हुए किसान 29 करोड़ थे और अब बढ़कर 58 करोड़ हो गए हैं और हमारा ग्रान प्रोडक्शन जो है, ग्रास डोमेस्टिक प्रोडक्शन जो है, वह कम होकर 60 परसेंट से 30 परसेंट रह गया है ग्रीर उस वक्त की जो हमारी डिस्पेरिटी गांव और शहर की थी, उस वक्त एक श्रीर चार की थी ग्राज बढकर एक ग्रीर छः की हो गई है। तो इन हालात में, ग्रामी जैसा इन्होंने कहा कि हम तो जो फर्टिलाइजर इन्डस्ट्री है, उसकी बचाने के लिए यह सारा कुछ कर रहे हैं। एक तरफ तो यह कहा जाता है कि फटिलाइजर इन्डस्ट्री को बबाने के लिए किया जा रहा है और दूसरी तरफ यह बात साफ है कि बाहर फटिलाइजर **सर**ता है, मंगाना जा नहीं सकता, फिर भी हम मंगाने की कोशिश करते हैं लेकिन धन नहीं है। तो ऐसी स्थिति में जो किसान में फस्टेशन है-ग्रान्ध्र में हचा, ग्रव पंजाव में 8 तारीख को किसान सड़कों पर ग्राने वाले हैं, उन्होंने ग्रनाऊंस किया है और 13 तारीख को वे राष्ट्रपति को नोटिस देने याले हैं कि फर्टिलाइजर की जो कोमत पहले थी, वही रखी और हमें हमारी कास्ट ग्राफ प्रोडक्शन दो, हमारी मेहनत का हाम दो नहीं तो हम इसकी प्रोडक्शन कम कर देंगे, फरिलाइजर डालना बंद कर देंगे। ग्राप तो कहते हैं कि फरिलाइजर हम दे नहीं सकते और किसान यह कहता है कि हम उसकी डालना बंद कर देंगे, तो फिर देश का क्या हाल होने वाला है। इसके हिसाब से जो कमी श्राएगी प्रोडक्शन में, उससे जो देश को नुकसान होने वाला है, उसके वारे में यह चर्चा में बतायें। यह फाइनेंस भिनिस्टर और एग्रीकल्चर मिनिस्टर दोनों से संबंधित सवाल हैं, इसलिए मैं निवेदन करूंगा कि ये इन पर जवाब दें।

श्री छोटू भाई पटेल (गुजरात): वाइस चेयरमैन साहब, यहां पर वित्त मंत्री जी ने ग्राधिक संतुलन के बारे में जो कुंछ वहा है, इसकी मैं सरहाना करता हूं। इसमें जो परिश्रम उठाया है, यह बहुत जरूरी था ग्रौर मैं शुक्रगुजार हं कि छोटे फार्मर्स के लिए, भाजिनल फार्मर्स के लिए सबसिडी के बारे में छट दी गई है। मैं इस सदन से कहना चाहंगा कि ग्रार०ग्रार०बी० का जो कांसेप्ट हमारी स्वर्गीया इंदिरा गांबी जी ने शुरू करवाया, तब इसके पीछे जो मकसद था, उसका ग्रब क्या हाल हम्रा है, उसके बारे में वित्त मंत्री जी अच्छी तरह से जानते हैं और में सबसिडी के बारे में कह रहा हं कि सबसिडी की जो फिलासफी है, इसका जो कांसेप्ट है, उसके मुताबिक ग्रभी हवारे देश में सबसिडी की कैसी सिचएशन है-चाहे कोई भी सबसिटी हो, इसके **बा**रे में मैं जानना चाहता हूं? इसलिए ग्रापके माध्यम से मैं सरकार से कहना चाहुंगा कि इसके बारे में कुछ अमेंडमेंट करना चाहिए, कुछ सुधार लाना चाहिए कि सबितिडी एलीमेंट्स के बारे में हमें इस देश में क्या करना चाहिए ? परमानेंट सबसिडी को जारी रखना चाहिए या इसके बारे में कुछ सुधार करने चाहिएं? में आपके माध्यम से यह चाहंगा कि सब-सिडी को प्रोडक्शन के साथ जोड़ना चाहिए वरना हरेक प्रकार की सबसिडी का जो बेनिफिट है व एलीजिबल बेनि-फेशियरी तक नहीं मिल रहा है, इसलिए ग्रमी भी जो स्माल ग्रौर माजिनल फार्मर्स हैं, उनको जो सबसिडी के बारे में छट दी गई है, वह एलोजिबल बेनिफिण्यरी को भी नहीं भिलेगी, ऐसा मझे लगता है और उसमें भ्रष्टाचार भी चलेगा। तो इसके बारे में वित्त मंत्री जी को सोचना चाहिए। बार-बार मैंने इस हाउस में कहा भी है कि सबसिडी की प्रोडक्शन के साथ लिकेज

करना चाहिए, तो एलिजिबल बेनिफि-सरीज को इसका बेनिफिट मिलेगा, बरना सब्सिडो एलीमेंट ऐसी चीज है कि सही फामर्स को बैनिफिट नहीं मिल रहा है, ऐसा मुझे कहना है। धन्यवाट । 🕻 ू

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश): श्रीमन्, मैं खास तौर से एग्री-कल्चर मिनिस्टर महोदय का ध्यान चाहूंगा। समाचार पर्वो में जो 100 करोड रूपये के घपले की बात विनक्ली है, वह सही है। इसीलिए ग्रावश्यकता इस बात की है कि गहराई से जांच की जाये। स्रापकी जो प्राईस पोलिसी है, जिस पर हम डिसकस कर रहे हैं, घपला वहां पर है ग्रीर कहां से मुरू होता है। सबसे पहले प्रोजेक्ट वैल्यू इनफ्लोटिड होती है। तो मेरा आग्रह यह है कि जो प्रोजेक्ट वैल्य स्रापकी है। उनको एक बार रिवाइक कर लीजिए। दूसरे, रिटेंशन प्राईस जो म्राप केलकुलेट करते हैं उसमें बहत बड़ा घपला है। स्नापके ग्राफिसर, क्लर्क ग्रीर कारखानेदार बराबर भिले हुए हैं । आपका सिद्धांत नार्मली यह है कि 80 परसेंट केपेसिटी के ग्राधार पर रिटेंशन प्राईस आप केल्कुलेट करते हैं। कहीं पर 60 परसेंट पर करते हैं। यह गलत है । ऐसे उदाहरण हैं, जो सेंट-परसेंट य्**टिलाइजेश**न है बल्कि कहीं स्रोवर सेंट-परसेंट यूटिलाईजेशन है, तो उनका जो एकच्यूल यूष्टिलाईजेशन है उसके आधार पर ग्राप रिटेंगन प्राईस केल्क्रलेस करें। 80 परसेंट का जो ग्रापने 60 परसेंट बनाया है, यह गलत है।

एक मराठा कमेटी बनी थी। मराठा कमैंटी ने ग्रापको रिकमंड किया या कि मुप प्राईसिंग पोलिसी होनी चाहिए। चार प्रकार के उर्वरक हैं। उनमें से एक-एक, एक-एक आप लेते हैं एक-एक युनिटको । क्राग्रहयहहै कि जिस प्रकार के चार यूनिट हैं उनकी एक प्राईस पोलिसो इकट्ठी बनानी चाहिए। कारण क्या है ? एक-एक कारखानेदार स्राता है, पैसा देता ग्रीर फिर चला जाता है। मेरी जानकारी है कि ग्रापके पास केवल दो काम्ट एकाउटेंट्स हैं जो कि दो सौ

युनिट्स को देखते हैं। तो एक्च्यल प्राईस कोई जाकर नहीं देखता । जैसा मैंने प्रारम्भ में कहा कि जो प्रोजेक्ट वैल्य हैं वहां से लेकर रिटेंशन प्राईस तक सब घपला है। तो क्या ग्राप मराठा कमेटी की ग्रुप प्राईसिंग पोलिसी की जो रिक-मेंडेशनस हैं, उसकी लाग करेंगे ? दूसरे, जो ग्रापके पास दो कास्ट एकाउंट टक है, जो कागज पर बैठे रहते हैं, कुछ करत नहीं, कोई चैंक नहीं करता ग्रीर जब कारखानेटार ग्राता है, पैसा देता ग्रौर फिर चला जाता है। 100 करोड़ रुपये के घोटाले से भ्रापकी भ्रांख खल जानी चाहिए। तो मेरा आग्रह है कि जितनी ग्रापकी प्राईसिंग पोलिसी है उसको पलट दीजिए और सारा चार्ट मंगा लीजिए ईमानदारी से कि किस-किस कारखाने का कितना कितना यप्टिलाइजेशन हम्रा है, उनकी केपेसिटी देखिये । ग्रापका कोई कास्ट एकाउंटेंट उनके चार्ट के हिसाब से यूटिलाइजेशन देखता नहीं है। तो मेरा आग्रह है कि सारी प्राईसिंग पोलिसी बढलिए, चार्ट बनाइये एक-एक कारखाने का ग्रौर पिछले 5 साल का चैक कर लीजिए एण्ड ग्राई बेट, यदि ग्रापने 5 साल का चैक कर लिया और कारखाने-दारों की वेईभानी आपने रोकदी तो अप्रापकी प्राईसिंग कम से कम आधे से भी कम रह जायेगी।

Discussion

मेरी स्नाप से यह भी भाग है कि स्नगर ग्राप जांच न करें तो पालि**यामेंट**री कमैंटी बना दीजिए। पिछले पांच साल का रिकार्ड देखकर हम ग्रापको पकडकर बता देंगे।

श्री अनन्ते राम जायसवाल (उत्तर प्रदेश): मान्यवर, ग्रापके माध्यम से में मंत्री जी से कहना चाहता हं कि जब कभी किसानघाती या जनवाती काम किया जाता है तो हवाला दिया जाता है कि बजट का घाटा बहुत है, वित्तीय स्थिति बहत खराब है। उसके बारे में में पुछना चाहता हं कि ग्रीर कौन-कौन से सर-कारी खर्चों की मदें हैं जिनको आपने काटा है भौर किसान पर हमला किया है, इससे पहले आपने किन-किन मदों पर

खचं कम किया है ? ग्रापने कोई बचत की योजना बनाई? सरकारी खर्चा ग्रीर जो फिजुलखर्ची है सरकार में, उसको कम किया ? यह जो मोटरों में टेलीफोन लगे हैं, क्या इनको ग्रापने हटाया ? कौन-कौन सी मदें ऐसी हैं जिनमें ग्रापने खर्च को घटाया, या खाली किसान पर ही ग्रापने बोझ डाला।

दूसरी चीज मैं यह कहना चाहता हं कि किसान की खाद ग्रापने काट ली. खराब काम किया। इसलिए खराब काम किया कि ग्राप देख लीजिए कि जो राज्य संपन्न है वहां पर खाद की खपत ज्यादा है, जैसे पंजाब को ग्राम तौर पर ले लीजिए, उसका लुधियाना जिला ले लीजिए। लेकिन उत्तर प्रदेश ग्रीर बिहार के राज्यों में चले जाइए तो प्राय: वहां पर खाद की खपत नहीं है। इस चीज को ध्यान में रखकर कि वे खाट का इस्तेमाल पूरी तौर पर नहीं कर पाते, क्या आप यह तय करेंगे कि जो किसान की उपज है उसकी जो प्राइसपालिसी है ग्रौर इसी तरह से कारखाने की जो उपज है उसके दामों में पैरिटी हो ? ये दो सवाल हैं जिनका मैं स्पष्टीकरण चाहता है।

SHRI MANMOHAN SINGH: Sir, I had anticipated some of the questions that were asked today by some of the Members. In fact, I had answered a few of them. However, I will try to the best of my ability to answer the questions of the hon. Members. One of the hon. Members asked as to why the subsidy on domestic fertilizers was greater than that on imported fertilizer. It is a fact that international prices of fertilizers are below the domestic cost of production. As such, subsidy per tonne is less on imported fertilizer than on domestic fertilizer. But, today, we do not have the option to import more fertilizer a sit involves foreign exchange. If we had enough foreign exchange, in that case we could bring in more fertilizers, the burden would be less, there would be greater competion in the Indian market also, and so our producrs

would also be under compulsion to reduce cost as suggested by several hon. Members. today, that option is not open to us because we do not have foreign exchange. It is equally important to know that we import mostly DFA phosphoric acid and MOP, while in urea we are almot sufficient. An hon. Member asked as to why we did not produce more phosphoric acid. The answer, is, even if we were to produce domestically phosphoric acid we would have to import 85 per cent of the raw material, that is, rockphosphate. We are highly deficient in this basic raw material. As far as ureate of potash is concerned we have to import becaue potasic fertilizers are imported to the extent of 100 per cent of our needs. A question was asked as to why phosphoric acid is imported. We need to import it because we have very nominal reserves of phosphate in our country and hence 85 per cent of the raw material will perforce have imported, lion. Member, Shri be Ambedkar, said that we propose to compensate the farmers by increasing the procurement prices but that would affect only 15 per cent of the produce and how will that suffice. I would like to tell the hon. Member that procurement prices in our country are support prices. They are not obligatory in the sense that the farmers are not compelled to sell to the State. They are not a levy. They set the floor and if you set procurement prices at a particular level, under normal conditions, market prices would be higher than the procurement prices and that is normally the rule. Therefore, by tinkering with procurement prices you assure that, even though we procure only 15 per cent of the produce, the rest of the produce also would get a higher floor price. Hence increase in procurement prices is an effective mechanism for safeguarding intersts of those farmers who have market surplus. Now, Mr. Mahajan asked why we say that the small farmers do not haev

Discussion

[Shri Manmohan Singh] market surplus when every farmer has a market surplus. If that is the case those farmers would also benefit by the increase in procurement prices in addition; they will be doubly benefited. It is because, as I announced in the Lok Sahbha today, we are not going to raise the fertilizer prices as far as the small and marginal farmers are concerned. They will be getting double benefits and that should be a source of satisfaction to he honourable Member rather than a source of criticism of what the Finance Minister has done.

I think Mr. Misrha asked several questions and I tried to take notes. One of the questions asked was whether we can reduce the prices of fertilizers through a reduction in the price of natural gas. I must confess to you that I am not the Minister for Fertilizers and I do not have any great knowledge of how the prices are fixed in this industry. But I would like to share with the Members at the fact that if you re duce the price of natural gas, that is only a book-keeping entry because, if you give the ONGC or the Gas Authority of Tndia a lower price, can certainly show that fertilizer prices can be lowered, but then you would have to increase the oil prices elsewhere. Otherwise, there would be a decline in surplus that is availale to he oil industry for. ploughing back. I was here when the honourable Minister for Petroleum gave the House the news that we have dis covered some additional reserves of But discovering reserves is one thing and converting them into production is another. It will take years before those reserves are converted into production on the ground. And, if you want to convert them into production, you need a lot of money because petroleum is a highly capital-intensive activity. If you think that you are going to solve the problem of the fertilizer industry by starving the ONGC of the needed resources, then you may will be falling from the

frying pan into the fire and that will be a remedy worse than the disease.

Shri Mishra also asked "why don't you do something about the transport and storage costs?". Well, I take note of that suggestion and and I think that is a suggestion worth examining and I will convey that to the concerned Ministers.

Now, as regards the retent'on prices, honourable Members several have expressed their views. Some have criticised one particular method of fixing the prices. Also, I think, it has been suggested that v/e should go back to the Marathe Committee's suggestion of fixing the prices not on the basis of individual units, but on the basis of groups. All I can say is that I would convey his concern to the honourable Minister of Fertilizers. As for the suggestion that has been made as to whether there should be a parliamentary committee to deal with it, I will convey that also to the Minister Fertilizers.

Another question has been asked: "Why are you giving fertilizers to" plantations like coffee, tea, etc. at the same price?". Obviously, there must be some reason, administrative reason or other reasons, why it is not possible to fix the prices for each and every industry separately. Beyond that I do not have any other answer to his particular question right now.

The honourable Member, Shri Upendra, whose opinion I greatly value otherwise, said that this particular thing is most unwise and it would, according to him, lead to my early exist. I can assure him that that does not worry me. If as Finance Minister I do not worry about the finances of the country and if I worry about my own popularity, then I think that I would not be worthy of the confidence that our country has reposed in me.

I also take note of what he has said. He has said that stocks have been cornered. I think it is a fact

that this matter has been under discusion for months. As he himself has said, when the Chandra Shekhar Government came to power, they were also considering this thing. Therefore, there has been, I think, a feeling that sooner or later, the prices are going to be raised. Although the honourable Members may not like, most of the people in our country know the underlying reality and so, they were expecting that something was bound to happen. Now, I do recognise that in that atmosphere, 1 think, some speculation takes place, some cornering of stock takes place. But then such is life. I think, life is not a straight linear path. I think, these things happen when you take decisions which are as discrete as we have taken.

Well, another point has been made, I think, by Mr. Upendra and many other Members on our side also that the scheme that we have devised might lead to some administrative problems, it might lead to corruption. I am sure, my collegue, the hon. Minister for Agriculture will take care of those concerns. I think, we ourselves are aware that these things can happen, it will be the responsibility of our Administration to minimise the scope of such leakages. Well, a question has been raised about the effect of changing fertilizer prices on the issues of fertilizers. Now my honest answer to this question is that it all depends. If you have good rainfall, my own feeling is that this particular increase in fertilizer prices will not affect fertilizer issues, particularly when we have assured the farmers that we will try to compensate them by way of increase in procurement prices. Also, I would submit that since we have changed the exchange rate, a large number of export products, agricultural products have overnight become far more profitable than they were before. In fact, I think, my distinguished colleagues from Andhra Pradesh

should be particularly happy that the products like tobacco would fetch more rupees than ever before. And, therefore, if there is a small increase in the cost of cultivation, I think, that would be more than taken care of by the increase in the rupee realisation from export proceeds. The same would apply to tea, the same would apply to coffee, the same would apply to a large number of agricultural products which are exported from here. Therefore, I do not expect that there would be any sharp decline in fertilizer use or the production of kharif or rabi will fall.

DR. YELAMANCHILI SIVAJI: What about Shri Lanka and Poland? When subsidies were reduced the prices of fertilizers went up, and at the same time the agricultural production went down.

SHRI MANMOHAN SINGH: Why do you go to Sri Lanka? I am going to give the Indian example. I have the figures. I mentioned to you earlier.

On the 1st of June, 1974, the prices of fertilizers were increased by 90 to 140 per cent. The price of urea was increased by 90.48 per cent, and the total consumption of nitrogenous fertilizers in that year fell by a small amount of 3.6 per cent. And don't forget that was a drought year. And as far as the price of DAP was concerned, it was raised in that very year by 140 per cent. There was a fall in use by about 27 per cent. There was an increase in the MOP price of 81 per cent, but only 6.58 per cent decline in consumption. And then you come to 1980. The experience was exactly the opposite. On the 8th June, 1980, the prices of urea were increased by 38 per cent and the consumption of nitrogenous fertilizers went up by 5 per cent. The price of DAP was increased by 39 per cent and the consumption of phosphatic fertilizers

[Shri Manmohan Singh]

went up by 5.18 per cent. (Interruption) you listen to me bacause this exactly opposite to what you have been saying. The price of MOP was increased by 36.6 per cent, and the consumption of potashic fertilizers went up by 3 per cent. Therefore, on the basis of the data that I have, I think, there is no basis for conclusion that this increase in the price of fertilizers is going to agricultural production. If there is going to be any harm, we would remain alert, the hon. Minister for Agriculture will remain alert. We are as keenly interested in agricultural development as the hon. Members on the other side of the House are.

SHRI PRAMOD MAHAJAN: Procurement prices must be declared immediately so that they can start using fertilizers

SHRI MANMOHAN SINGH: An hon. lady Member, said that there are no big farmers now and that if you have details of small and marginal farmers you let us know. We do have, Madam, details of small and marginal farmers.

We also know what is the amount of area under cultivation by small and marginal farmers. We do have separate schemes for small and marginal farmers. Therefore, while there may be administrative problems, I do not believe there will be insurmountable problems in implementing the schemes that we have.

Now. I think Shri Mann on this side, while quoting some of the statement which I must have made in my earlier incarnation.. (Interruptions)....said that the subsidy did not percolate to the farmers. Now, I think it is quite true that because our fertilizer industry is not as efficient as elsewhere, and also because the input price in our country is not as low as in many other countries the price of natural

gas for various reasons is much higher than the price of natural gas in other countriesfor all these reasons the price of domestic fertilizers is higher than the price of imported fertilizers. If we have ample foreign exchange then we simply say: well, the loss-making units in the public sector or in the private sector we could allow them to die, we would not starve our farmers and we would allow our farmers the import of whatever fertilizers were needed. I mentioned more than once before that, unfortunately, that option we do not have. So the choice that our farmers have is not cheaper imported fertilizers versus no. The choice today is to have only domstic fertilizers. If you say that you are not going to have that, well, we cannot give them imported fertilizers in the situation when foreign exchange is simply not available.

I was also asked about the disparity between the urban and rural areas. Now, I do share this concern. While replying to the debate on the other side I did say that I am very worried that this urban-rural divide is wedening, that it is very explosive and therefore we must take measure which cut the root of this widening disparity. And [ also said in the other House that if you look at this problem in depth you cannot resolve these tensions by giving subsidies to 70 per cent of the population. There is no mechanism in the world which can say that you give subsidies to 70 per cent of the population The country will go bankrupt, and I think all the talk of social justice and removing dsparity will come to naught. The only way to deal with urban and rural disparties is to strike at the root of the problem, and the root of the problem is that we have an excessively protected industry. You have been talking of inefficient fertiliser industry. That is true of

branches of Indian industry. But we have to live with it. We cannot overnight get away from a highly protected, from the inefficient industrial structute. We have to gradually subject this industry to greater compet'tionboth domestic competition and foreign competition. We cannot afford to kill our industry because if you kill that industry the farmers would be the sufferers. And that is why we have this new strategy which seeks to reduce the level of protection given to industry. If that strategy works out, you might see in this country for the first time a most emphatic programme seeking to bridge the gap between the rural and urban divide. This urban-rural divide cannot be bridged by giving handouts to agriculture or the farmers in our country.

Now, another question was raised whether this will lead to a decline in production. My answer is that under normal conditions this is not likely to happen.

Several questions were asked 1 think Shri Mathur asked about the fraud of Rs. 100 crores. I do not know anything about it. If my hon. colleague, the Minister of Agriculture, knows something about it I would request him to supplement.

He also referred to the lacunae in the fixation of retention Prices. I take note of his concern. I will have it conveyed to the hon. Minister of Fertilizers as well the suggestion that there ought to be a parliamentary committee to look at this whole system.

Then, one last quesion was whether we are cutting subsidies or we are cutting expenditure as such. Sir. I mentioned in my Budget speech that we are now in the process of cutting expenditure, wasteful expenditure, wherever it exists. We have cut at one go the export subsidy worth Rs. 3000 crores. We have also reduced subsidies in a

number of areas. We have also begun a process of looking at all administrative I have asked all the expenditure. Ministries of the Government of India to priorities their activities. I am hoping that by 31st August this work will be completed. When that report will be available to me I will discuss with my colleagues and hon. Members of the House as to how at the lowest rungs of the ladder we can remove certain proportion of activities which have outlived their utility. I will come back in this House with the measures that we can adopt without affecting the efficiency of Government work. I assure you. (Interruptions).

SHRI P. UPENDRA: Wish you good luck. No Finance Minister has succeeded so far

SHRI MANMOHAN SINGH: 1 think, history dots not repent itself. In this case it is not going to be repeated.

## MESSAGES FROM THE LOK **SABHA**

- (I) The Delhi Municipal Laws (Amendment) Bill, 1991.
- (II) The Jammu and Kashmir Cri minal Law Amendment (Sscond Amending) Bill, 1991.

SECRETARY-GENERAL: Sir, ] have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

accordance with the visions of rule 96 of the Rules Procedure Conduct of and of Business in Lok Sabha. T am directed to enclose the Delhi Municipal Laws (Amendment) Bill, 1991, as